

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.NO.2 IN

Petition(s) for Special Leave to Appeal (Civil) No(s).19901/2005

M/S MC DOWELL AND CO. LTD.

Petitioner(s)

VERSUS

STATE OF KERALA AND ORS.

Respondent(s)

(appln. for condonation of delay in filing process fee)

Date: 10/01/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

(IN CHAMBER)

For Petitioner(s)

Ms. Indu Malhotra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

(P.D. Balodi)

Court Master

(Veera Verma)

Court Master